

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 110 of 2015 & IA No. 176 of 2015 & Batch

Dated : 4th January, 2017

In the matter of:

Indian Wind Energy Association & Anr. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant :
Counsel for the Respondent(s) :

A.No. 89 of 2015 & IA No. 137 of 2015

In the matter of:

Indian Wind Power Association ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant :
Counsel for the Respondent(s) :

A.No. 90 of 2015 & IA No. 138 of 2015

In the matter of:

Indian wind Power Association ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant :
Counsel for the Respondent(s) :

ORDER

Since the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **15th February, 2017.**

Court Master